

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 24th of November, 2023

NO. HC.VII-84/2020/ 11477 /A ### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct all the Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in the **Judicial Knowledge Enhancement Programme** on **09-12-2023** from **9:30 A.M.** onwards as per the following schedule:

Date	Time	Nominated participants	Mode of training
09-12-2023	9:30 A.M. to 10:30 A.M	All Judicial Officers of Kamrup (M) and Kamrup	Physically to be present at the Judicial Academy, Assam
		All Judicial Officers of Assam [except Kamrup (M) and Kamrup districts], Nagaland, Mizoram and Arunachal Pradesh	Through virtual mode
	9:30 A.M. to 1:00 P.M.	Judicial Officers as mentioned in Flag 'A'	Physically to be present at the Judicial Academy, Assam

The Judicial Officers nominated to attend the programme physically are to report at the Judicial Academy, Assam, by **9:00 A.M.** positively on **09-12-2023**.

The link for the training programme is as follows:

<https://bit.ly/49SWSHu>

By Order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Dated: 24-11-2023

Memo No. HC. VII/84/2020/ 11478-11507A

Copy to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur,
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima, Nagaland.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.

4. The Secretary to the Govt. of Arunachal Pradesh, Law, Justice and Legislative Department, Itanagar, Arunachal Pradesh.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

(The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules).

6. The Registrar (Vig. / Admin. /Estt.), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.

(He is requested to inform the concerned Judicial Officers of his State about this Notification accordingly).

9. The District and Sessions Judges of Assam
(He / She is requested to inform all the Judicial Officers under his / her control about this Notification).
10. The Secretary, Gauhati High Court Legal Services Committee.
11. The Member Secretary, Assam State Legal Service Authority / Nagaland State Legal Service Authority / Mizoram State Legal Service Authority / Arunachal Pradesh State Legal Service Authority.

(He / She is requested to inform all the Grade-II & III Judicial Officers under his / her control about this Notification).

12. The Principal Judge, Family Court, Barpeta / Cachar / Dhubri / Kamrup (M) No. 1, No. 2 & No. 3 / Nalbari .

(He / She is requested to inform all the Officers under his / her control about this Notification).

13. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar.

Kamrup (M) No. 1, 2 & 3 / Nagaon / Nalbari / Sonitpur.

15. The Presiding Officer, Labour Court, Dibrugarh / Kamrup (M).
16. The Special Judge-cum-Judge, Designated Court, Assam.
17. The Special Judge, Assam.
18. The Special Judge, NDPS Court, Guwahati, Assam.

19. The Special Judge, CBI & NIA, Guwahati, Assam.
20. The Special Judge, CBI, Addl. Court No. 1, 2 & 3, Guwahati, Assam.
21. The Chief Judicial Magistrates of Assam

***(He / She is requested to inform all the Grade-II & III
Judicial Officers under his/her control about this Notification)***

22. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in
the official website of the Gauhati High Court, Guwahati).***

23. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**

24. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information..

25. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)

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Flag-A

NAME OF THE JUDICIAL OFFICERS

Sl. No.	Name of the Officers	Designation and place of posting
1.	Shri Sanjeev Kumar Sharma	Special Judge, CBI & NIA, Assam
2.	Shri Binod Kumar Chetri	Special Judge, CBI, Assam, Addl. Court No. 1, Kamrup (M)
3.	Shri Biswajit Chakraborty	Special Judge, CBI, Assam, Addl. Court No. 2, Kamrup (M)
4.	Shri Aminuar Rahman	Special Judge, CBI, Assam, Addl. Court No. 3, Kamrup (M)
5.	Shri Dipak Thakuria	Special Judge, Assam, Kamrup (M)
6.	Smti Bijay Lashmi Boruah	Presiding Officer/Judge, Labour Court cum Wakf Tribunal cum Employees' Insurance Court, Kamrup (M)
7.	Shri Madhurjya Narayan	Presiding Officer/Judge, Industrial Tribunal Court, Kamrup (M)
8.	Shri Satyajit Khound	Principal Judge, Family Court No. 1, Kamrup (M)
9.	Smti Manju Bordoloi	Addl. District & Sessions Judge (FTC) No. 4, Kamrup (M)
10.	Smti Audri Bhattacharyya	Addl. Sessions Judge -cum- Special Judge, POCSO, Kamrup (M)
11.	Smti Munmun B. Sarma	Addl. Sessions Judge -cum- Special Judge, POCSO, Kamrup
12.	Shri Obang Mize	Counsellor, Family Court No.1, Kamrup (M)
13.	Smti Meenakshi Sarmah	Counsellor, Family COURT No. 3, Kamrup (M)